

SL. No.5

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA(IBC)/117/2022, IA(IBC)/257/2021, IA (IBC) /552/2020, IA(IBC)/1013/2019, IA(IBC)/1012/2019, IA(IBC)/256/2018, IA(IBC)/255/2018, IA(IBC)/993/2023 in CP(IB) No. 150/9/HDB/2017
NAME OF THE COMPANY	Ind-Bharat Power (Madras) Ltd
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Bharat Power (Madras) Ltd
UNDER SECTION	9 of IBC

ORDER

Due to internet connectivity issues, **matter is adjourned to 30.08.2024.**

SD/-
MEMBER (T)

SD/-
MEMBER (J)